

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/135/2016  
NAME OF THE PETITIONER(S) : S. Swaminathan & another  
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others  
UNDER SECTION : 397, 398, 402 & 403

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1) G.V. MOHAN KUMAR  
FOR VIDYA SHARAR  
2. DR K S RAVI CHANDRAN  
K S & H S  
PCS  
Counsel for Petitioner  
Counsel for Respondents  
ORDER

Counsel for both the parties present and prayed for time for making final submissions.

Put up on 26.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)